

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 215**  
**(IB)-1071(ND)/2018**  
**IA/2605/2020, CA-326/2019, IA/1556/2021**

**IN THE MATTER OF:**

**State Bank Of India**

... **Applicant/Petitioner**

**Versus**

**M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Ashok kumar Gupta PCA under IA 1556/2021 with Sanjay K Aggarwal liquidator**  
**Vishnu Kumar, Advocate, appearing for the Liquidator.**

**ORDER**

**IA/2605/2020-** None appeared for the Applicant. Therefore, the application is **Dismissed for Default.**

**CA-326/2019-** The documents are not uploaded on the DMS. Therefore, the Applicant is requested to provide/share the PDF file of the documents with the Registry. Thereafter, the Registry is directed to upload the same.  
List the matter on 28<sup>th</sup> July 2021.

**IA/1556/2021-** List this IA along with CA-326/2019 on 28<sup>th</sup> July 2021.

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**